

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 7 of 2011 & 46 of 2011

Dated: 1st February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Punjab State Power Corporation Ltd. Appellant (s)

Versus

P.S.E.R.C. ... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Sheshadri
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Sakesh Kumar

ORDER

Arguments have been concluded. Learned counsel for the parties are directed to file their respective written submissions on or before **16th February, 2012.**

Judgments are reserved.

**Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

ss/rkt

